

NEW HOUSE FOR THE PRIME
MINISTER

89 SHRI M. P. BHARGAVA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT BE pleased to state:

(a) whether it is a fact that a new house is going to be built for the official residence of the Prime Minister;

(b) if so, what would be its estimated cost;

(c) when is it likely to be completed; and

(d) whether it would be built departmentally or through a contractor?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) Yes.

(b) Plans and estimates have yet to be drawn up.

(c) It is not possible to indicate this at this stage.

(d) No firm decision has yet been taken in the matter.

INCREASE IN THE RATE OF INTEREST
OF EMPLOYEES PROVIDENT FUND

90. CHAUDHARY A. MOHAMMAD: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Central Board of Trustees of the Employees Provident Funds has recommended an increase in the rate of interest; and

(b) if so, the reaction of the Government of India on the proposal?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) The Central Board of Trustees of the Employees' Provident Fund has recently recommended an interest rate of 5½ per cent. per annum on Fund balances for the year 1969-70 as against the rate of 5¼ per cent. per annum for the year 1968-69.

(b) The Board's recommendation is under consideration.

REGISTRATION OF HOUSE BUILDING
COOPERATIVE SOCIETIES

91. CHAUDHARY A. MOHAMMAD: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Delhi Administration approached the Union Government to allow registration of House Building Cooperative Societies in Delhi;

(b) if so, whether Government have provided land to the societies already registered with Government; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) A proposal for registration of New Cooperative House Building Societies on group housing basis has been received by the Government of India from the Delhi Administration.

(b) The Cooperative House Building Societies registered up to 1961 under the Bombay Cooperative Societies Act, 1925 (as extended to the Union Territory of Delhi) which had approached the Delhi Administration, were offered land under the Scheme of Large Scale Acquisition, Development and Disposal of land in Delhi.

(c) The names of the Cooperative House Building Societies, who have already been allotted, or are proposed to be allotted, land by the Delhi Administration under the Scheme of Large Scale Acquisition, Development and Disposal of land in Delhi, are given in the Annexures A, B and C. [See Appendix LXVII, Annexure Nos. 6, 7 and 8]

U. N. FAMILY MISSION TERM

92. CHAUDHARY A. MOHAMMAD: Will the Minister of HEALTH, FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that a U. N. Family Mission is likely to visit India shortly to evaluate the progress of Family Planning Programme since 1965 when the last team came here;

(b) if so, when will the team arrive here; and

(c) the points that would be taken up for discussion with the team?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) and (b) The Second United Nations Family Planning Mission is already in India. The Mission arrived on the 22nd January, 1969.

(c) The Mission is making an evaluation of the Indian Family Planning Programme within the context of the Third Five-Year Plan and subsequent Plans, with a view to making recommendations, as deemed appropriate, for the improvement of the Family Planning Programme.

In more specific terms, the Team will :

(1) Make an evaluation, in relation to established national objective, of the organisation of the family planning programme being implemented at the Centre, State and local levels by public and voluntary agencies, and of the resources available for the programme.

(2) Evaluate the progress made towards achieving the objectives of the programme giving due attention to the effectiveness of the various components of the national family planning programme, and the regional differences in performance and their causes; these regional differences also being examined with respect to differences in other developmental fields;

(3) Examine social and socio-psychological factors in relation to their implications for the family planning programme, including attitudes, motivations and communication regarding the desirability and acceptability of the small family norm;

(4) Identify special problems being encountered in implementing the programme, such as problems related to administration, staffing, training, finances, equipment and supplies, motivation, technical cooperation with international and private agencies, etc; and

(5) Study the types of research, information and data needed and make necessary

recommendations for improvements in these areas in general and, in particular, for a continuing evaluation of the family planning programme at various levels.

SEATS IN MEDICAL COLLEGES

93. SHRI B. C. PATTANAYAK : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) the number of seats available State-wise and college-wise in different medical colleges in the country;

(b) the number of students who applied for admission and the number who were refused admission during the year 1968; and

(c) the steps taken by Government to cope with the rush in the coming year ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHR. B. S. MURTHY) : (a) A statement is attached. [See Appendix LXVII, Annexure No. 9.]

(b) The information is not readily available.

(c) A large admission capacity has already been built up over the successive plan periods, and there will be some further expansion in the IV Plan consistently with the need to improve the quality of medical education.

ANALYSIS OF FOOD SAMPLES

94. SHRI B. C. PATTANAYAK : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) the number and the results of food samples analysed by the Central Food Laboratory during the last two years in Delhi;

(b) the number of persons convicted under the Prevention of Food Adulteration Act; and

(c) the steps taken by Government to check adulteration in food ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND WORKS, HOUSING